

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT DATED JANUARY 31, 2026 FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF GRAMEVA LIMITED ("TARGET COMPANY" / "GL").

OPEN OFFER FOR ACQUISITION OF UPTO 12,47,844 (TWELVE LAKHS FORTY-SEVEN THOUSAND EIGHT HUNDRED AND FORTY-FOUR) FULLY PAID-UP EQUITY SHARES OF FACE VALUE OF RS. 10/- EACH ("EQUITY SHARES") REPRESENTING 26.00% OF THE TOTAL PAID-UP EQUITY AND VOTING SHARE CAPITAL OF THE TARGET COMPANY, ON A FULLY DILUTED BASIS, FROM THE PUBLIC SHAREHOLDERS OF GL BY MRS. MANEESHA SINGH ("ACQUIRER I"), RESIDENT OF FLAT NO.- 14, SIDDHARTH APARTMENT, SHASTRI NAGAR, SIGRA, CHHITUPUR, VARANASI, UTTAR PRADESH- 221010, JAGSAKTI MERCHANDISE PRIVATE LIMITED ("ACQUIRER II"/ "JMPL"), HAVING ITS REGISTERED OFFICE AT 4TH FLOOR, FLAT NO. 4A, BLOCK O, 671, NEW ALIPORE, KOLKATA- 700053 AND ROS ADVISORY PRIVATE LIMITED [FORMERLY KNOWN AS ROS INSURANCE ADVISORS PRIVATE LIMITED] ("ACQUIRER III"/ "RAPL"), HAVING ITS REGISTERED OFFICE AT 7TH FLOOR, ROOM NO.- 12 FORTUNA TOWER, 23A N. S. ROAD, KOLKATA- 700001 (HEREINAFTER COLLECTIVELY REFERRED TO AS THE "ACQUIRERS") ("OPEN OFFER"/ "OFFER").

This Corrigendum to the Public Announcement ("**Corrigendum to PA**") is being issued by VC Corporate Advisors Private Limited, the Manager to the Offer ("**Manager to the Offer**"), for and on behalf of the Acquirers to the Public Shareholders of the Target Company.

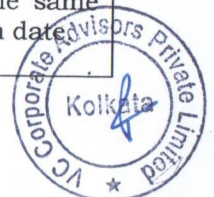
This Corrigendum to PA should be read in continuation of, and in conjunction with, the Public Announcement dated January 31, 2026 which has been sent to BSE Limited (BSE) and The Calcutta Stock Exchange Limited i.e., both the Stock Exchanges on which the equity shares of the Target Company are listed, to the Securities and Exchange Board of India ("**SEBI**") and the Target Company in accordance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto [**SEBI (SAST) Regulations**].

Capitalised terms used in this Corrigendum to PA and not defined herein shall have the same meaning as ascribed in the PA.

The Public Shareholders of the Target Company are requested to note the following inadvertent changes in relation to the Open Offer:

- Ms. Maneesha Singh shall be categorised as Acquirer I, Jagsakti Merchandise Private Limited shall be categorised as Acquirer II and Ros Advisory Private Limited (formerly known as Ros Insurance Advisors Private Limited) shall be categorised as Acquirer III.
- Upon receipt of clarification from the Target Company and the Acquirers the details in "Any other interest in the Target Company" appearing under point no. 4 of the Public Announcement should be read as follows:

Details	Acquirer I	Acquirer II	Acquirer III
Any other interest in the Target Company	<ul style="list-style-type: none"> - Prior to the PA, Acquirer I has received commission from the Target Company. - She is an immediate relative (Sister) of Mr. Mahendra Singh (Whole-Time Director in GL). - As on date, there are few other distant relatives holding equity shares in GL. 	<ul style="list-style-type: none"> - Public Shareholder of the Target Company. - Prior to the PA, Acquirer II has taken loan from the Target Company and as on date of PA Rs. 2,57,25,621/- is outstanding. 	<ul style="list-style-type: none"> - Public Shareholder of the Target Company - Mahendra Singh (Whole-Time Director in GL) holds 100 equity shares in Acquirer III. - Prior to the PA, Acquirer III had taken loan from the Target Company, however, the same has been paid-off as on date.



Except as detailed in this Corrigendum to PA, all other terms and contents of the Public Announcement remain unchanged.

The Acquirers accept full responsibility for the information contained in this Corrigendum to PA and for the fulfilment of their obligations under the SEBI (SAST) Regulations.

This Corrigendum to PA will be available on the website of the Securities and Exchange Board of India at www.sebi.gov.in.

Issued by Manager to the Offer on behalf of the Acquirers:



VC Corporate Advisors Private Limited

SEBI REGN.No.: INM000011096

Validity of Registration: Permanent

CIN: U67120WB2005PTC106051

(Contact Person: Ms. Urvi Belani/ Mr. Premjeet Singh)

31, Ganesh Chandra Avenue, 2nd Floor, Suite No.- 2C, Kolkata- 700 013

Phone No.: 033 2225 3940

Email Id: mail@vccorporate.com

Website: www.vccorporate.com

Sd/-
Maneesha Singh
Acquirer I

For Jagsakti Merchandise Private Limited

Sd/-
Ramakar Singh
Director
DIN: 10417215
Acquirer II

For Ros Advisory Private Limited

Sd/-
Ramakar Singh
Director
DIN: 10417215
Acquirer III

Date: 05.02.2026
Place: Kolkata

